

**Central Administrative Tribunal  
Ernakulam Bench**

**O.A No.180/00492/2019**

Wednesday, this the 04<sup>th</sup> day of August, 2021

**CORAM:**

**Hon'ble Mr. P.Madhavan, Judicial Member  
Hon'ble Mr.K.V.Eapen, Administrative Member**

Prakash Gopalan, S/o. Late Sri. C.N.Gopalan,  
Aged 58 years,  
Postal Assistant, presently Thodupuzha HO,  
Idukki District, Pin- 685 584,  
Residing at Chiraparampil House, Manakkad P.O.,  
Thodupuzha, Idukki- 685 608. - Applicant

(By Advocate: Mr.V Sajithkumar)

Versus

1. Union of India, represented by the Secretary to Government of India, Department of Post, Government of India, New Delhi-110001.
2. The Chief Postmaster General, Kerala Circle, Trivandrum – 695 033
3. The Post Master General, Central Region, Ernakulam – 682 018
4. The Superintendent of Post Offices,  
Idukki Postal Division,  
Thodupuzha- 685 584 - Respondents

(By Advocate: Mr.Anil Ravi, ACGSC)

The O.A having been heard on 04<sup>th</sup>, August 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (ORAL)**

**P.Madhavan, Judicial Member**

This Original Application has been filed by the applicants seeking the

following reliefs:

- “a) To quash Annexure A1.*
- b) To direct the Respondents to retain the Applicant as postal Assistant at Thodupuzha HO.*
- c) Grant such other reliefs as may be prayed for and as the Court may deem fit to grant, and*
- d) Grant the cost of this Original Application.”*

2. When the matter came up for consideration, Adv.Mr.V Sajithkumar, learned counsel for the applicant is present and submits that the matter has already become infructuous and he does not want to continue this matter. Hence the O.A is closed as infructuous. No costs.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

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**List of Annexures**

Annexure A1 - A true copy of the Order No. B1/3/Dig/IV dated 03.07.2019 issued by the Office of the 4<sup>th</sup> Respondent.

Annexure A2 - A true copy of the Order No. B1/15/DLG/XI dated 11.04.2017 issued by the office of the 4<sup>th</sup> Respondent.

Annexure A3 - A true copy of the order No. 8-20/2013-SR dated 27.06.2017 issued on behalf of the 1<sup>st</sup> Respondent.

Annexure A4 - A true copy of the relevant pages of the Guidelines issued as per Memorandum No. F.No. 141-141/2013-SPB-II dated 17.01.2019.

Annexure A5 - A true copy of the Representation dated 06.07.2019 submitted by the Applicant to the 4<sup>th</sup> Respondent.

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